

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. C.P. (IB)-1017(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

NAME OF THE PARTIES: Mukesh Verma
IN THE MATTER OF
Clearwater Capital Partners
Singapore Fund Iv Private Limited
V/s
Mr. Vishwajeet Subhash Jhavar

Section: Rule 11 of NCLT, 2016 Section 95(1) of IBC

ORDER

Counsel, Mr. Arjun Amin and Ms. Priyanka appeared for the Petitioner. Adv. Anshul Anjarlekar appeared for the Respondent. It is seen from the record that vide order dated 27.03.2024, last opportunity was granted to the Respondent to file reply and despite that no reply has been filed by the Respondent till date. More time has been sought by the Counsel for the Respondent to file reply. Let the reply be filed within a period of two weeks subject to payment of **Rs. 10,000** to be deposited in the "**Bharat Kosh**". List the matter on **20.06.2024** for final hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
02.05.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)